

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 95 of 2014

Dated : **11th December, 2014**

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava
Mr. A. Bhatnagar, Rep.

Counsel for the Respondent(s) : Mr. G. Umapathy for R-2
Mr. Rishabh D. Singh for R-2
MPPMCL, Jabalpur

Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal for R-4

ORDER

We have heard the learned counsel for the Appellant.

Post the matter for further hearing on **5th January, 2015.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

vt/jps